

each quarter for improving the amenity. The electrification of these quarters will be carried out after the existing roofs of the quarters are relaid, proposals for which are under consideration.

#### Cement Factories

\*680. **Shri Tangamani:** Will the Minister of Commerce and Industry be pleased to state:

(a) the number of cement factories which will be set up in Madras State during the Second Plan period;

(b) how many will be set up during 1958, 1959, 1960 and 1961, year-wise and their location;

(c) whether the capacity of the three existing units will be increased; and

(d) what will be the total production capacity of these factories in Madras State at the end of the Plan?

**The Deputy Minister of Commerce and Industry (Shri Satish Chandra):**

(a) Licences have been issued for setting up two new factories in Madras State during the Second Plan period.

(b) One factory is expected to be set up this year at Thiruvattiyur and the other at Ramanathapuram during 1960.

(c) Expansion of capacity of two existing units is contemplated.

(d) Total capacity of these factories estimated at the end of 2nd Plan is 1,369,500 tons per annum.

#### Permanent Exhibition in Delhi

\*681. { **Shri Panigrahi:**  
**Shri Ram Krishan:**

Will the Minister of Commerce and Industry be pleased to state:

(a) whether Government have decided to set up a permanent exhibition in Delhi near Purana Quila; and

(b) if so, whether the permanent exhibition will be in the nature of an agricultural or industrial one?

**The Deputy Minister of Commerce and Industry (Shri Satish Chandra):**

(a) Yes, Sir.

(b) Industrial.

#### Indian Tea Delegation

\*682. { **Shri Hem Raj:**  
**Shri Padam Dev:**

Will the Minister of Commerce and Industry be pleased to refer to the reply given to Starred Question No. 974 on the 10th December, 1957 and state:

(a) whether Government have received the report of the Tea Delegation to Afghanistan; and

(b) if so, whether a copy of the same will be laid on the Table?

**The Minister of Commerce (Shri Kanungo):** (a) and (b). The Report has been received very recently and is under examination.

#### Cement Factory in Assam

\*683. { **Shri Liladhar Kotoki:**  
**Shri Basumatari:**

Will the Minister of Commerce and Industry be pleased to state:

(a) what progress has been made in setting up the first cement factory in Assam; and

(b) if so, where it is proposed to be located?

**The Deputy Minister of Commerce and Industry (Shri Satish Chandra):**

(a) and (b). A scheme has been approved for setting up a cement factory with an annual capacity of 132,000 tons at Umtynagar in the Khasi and Jaintia Hills. The sanctioned capacity will be established in two stages each covering 66,000 tons. For the first stage, the licensee has acquired land and placed orders for

substantial part of the plant and machinery. The second stage will be proceeded with some time later.

**Beedi Factories in Vidharbha  
(Bombay)**

\*684. **Shri Balkrishna Wasnik:** Will the Minister of Labour and Employment be pleased to state:

(a) whether Government are aware that the beedi manufacturers of Vidharbha (Bombay) have started shifting the factories from Vidharbha to the neighbouring States due to increase in the minimum wages in that region and thus rendering unemployed a few thousand workers; and

(b) if so, the action Government propose to take in order to save the beedi workers from unemployment?

The Parliamentary Secretary to the Minister of Labour and Employment and Planning (Shri L. N. Mishra):

(a) The Government of Bombay is the appropriate Government under the Minimum Wages Act for fixing minimum wages for workers in beedi industry. According to a report received from that Government, no beedi factory has shifted from Vidharbha Region

(b) It is proposed to convene very shortly an inter-State Committee to consider the question of removing disparities in the rates of minimum wages in beedi industry fixed by certain State Governments, including the Government of Bombay.

**Coir Industry in West Bengal**

\*685. **Shri Ghosal:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether the West Bengal Government have submitted any plan for the development of coir industry; and

(b) if so, what is the amount grant-

The Deputy Minister of Commerce and Industry (Shri Satish Chandra):

(a) Yes, Sir. The scheme submitted by the State Government included a Model factory with a Research Section. As the Coir Board itself propose to set up a Branch Research Institute with a Model Factory at Calcutta, the State Government have been requested to revise the scheme, which is awaited.

(b) Does not arise.

**Border Incident in Jammu**

\*686. **Shrimati Ila Palchoudhuri:** Will the Prime Minister be pleased to state:

(a) whether it is a fact that Pakistani civilians armed with spears etc. infiltrated into Indian territory on Friday, February 14, 1958, near the village of Tokho Chakh near Jammu;

(b) if so, the details of the incident; and

(c) what effective steps have been taken to prevent such infiltrations in future?

The Deputy Minister of External Affairs (Shrimati Lakshmi Menon):

(a) Yes, Sir.

(b) On the 14th February 1958, an Indian sepoy on leave was grazing his cattle near Takhu Chakh in Indian territory. At about 1500 hours, some Pakistani civilians, armed with lathis and spears, trespassed into Indian territory and tried to drive away his cattle. He raised an alarm and soon one of our patrols reached the spot. One of the Pakistani raiders was arrested but the others escaped.

(c) Police pickets are established along the border which is also regularly patrolled.

**Abolition of District Boards**

\*687. **Shri Kalika Singh:** Will the Minister of Planning be pleased to state:

(a) whether the Planning Commission is in agreement with the view